- (ii) Pyrites, Phosphates and Chemicals Limited, Dehri-on-sone, Distt Rohtas (Bihar) for the year 1972-73; and
- (iii) Fertilisers and Chemicals, Travancore Limited for the year 1972-73. [Placed in Library. See No. LT-10229/76.] [Laid on the Table of Lok Sabha on 27-8-74.]
- (2) A copy each of the following papers (Hindi et d English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
  - (i) Review by the Government on the working of the Hindustan Autibiotics Limited, Pimpri, Poona for the year 1974 75.
  - (ii) Annual Report of the Hindustan Antibiotics Limited, Pimpri, Poona for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-10230/76.]

# NOTIFICATIONS UNDER INDIAN RAILWAYS ACT

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under section 47 of the Indian Railways Act. 1890.—

- (1) The Rathways Red Tariff (First Amendment) Rules, 1976, published in Notification No. G.S.R. 93 in Gazette of India dated the 17th January, 1976.
- (2) The Railways Red Tariff (Second Amendment; Rules, 1976, published in Notification No. G.S.R. 92 in Gazette of India dated the 17th January, 1976. | Placed in Library. See No. LT-10231/76.)

ANNUAL ACCOUNTS AND AUST REPORT OF THE UNIVERSITY GRANTS COMMISSION FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRID. P. YADAV): I beg to lay on the Table a copy of the Annual Accounts (Haddi and English versions) of the University Grants Connaission for the year 1972-73 together with the Audit Report thereon, under sub-section (4) of section 19 of the University Grants Commission Act, 1956. [Placed in Library See No. LT 10232/76.]

12.042 hrs.

### RELEASE OF MEMBER

MR. SPEAKER. I have to inform the House that I have received the following telegram dated the 24th January, 1976, from the Superintendent, Jail, Delhi:—

"Shrimati V. R. Scindia M. P., MISA detenu, has since been released on parole for one mouth on 23-1-1976 vide order of A. D. M., Delhi."

12.043 hrs.

## COMMITTEE OF PRIVILEGES

#### SEVENTEENTH REPORT

SHRI N. K. P. SALVE (Betul): I beg to present the Seventeenth Report of the Committee of Privileges.

# COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

#### TWENTY-THIRD REPORT

SHRI S. M. SIDDAYYA (Chamarajanagar): I beg to present the Twenty-third Report of the Committee on Absence of Members from the sittings of the House.